

BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

IN THE MATTER OF:

Original Application No. 68/2023/EZ

In Re: News item published in NDTV dated 09.06.2023 "Child among 3 killed as
illegal Coal Mine Collapses Near Dhanbad"

...Applicant

-Versus-

Jharkhand State Pollution Control Board & Ors.

...Respondents

INDEX

Sl. No.	Particulars	Page No.
1.	Affidavit filed on behalf of Senior Superintendent Of Police, Dhanbad, Jharkhand.	1 - 3
2.	Verification	4
3.	Annexure A Annexure B	5 - 8 9 - 10

AISHWARYA RAJYASHREE
Advocate
Bar Association Room No. 5,
High Court, Calcutta
Chamber: 8/1, K.S. Roy Road,
Kolkata: 700001.
(M)9874995669
Email: advaish.hc@gmail.com



18 JAN 2024

Sl. No.....17/24.....

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

IN THE MATTER OF:

Original Application No. 68/2023/EZ



In Re: News item published in NDTV dated 09.06.2023 "Child among 3 killed as illegal Coal Mine Collapses Near Dhanbad"

...Applicant

-Versus-

Jharkhand State Pollution Control Board & Ors.

...Respondents

**AFFIDAVIT FILED ON BEHALF OF SENIOR SUPERINTENDENT OF POLICE,
DHANBAD, JHARKHAND.**

I, Abhishek Kumar, son of Shri Devendra Narayan Singh, aged about 39 years, by Religion - Hinduism, by Occupation - Service under the State Government of Jharkhand in the office of Senior Superintendent of Police, Dhanbad, Jharkhand, having its office at Jharkhand Police SDPO, Sindri, Dhanbad, Jharkhand - 828122, and presently Camping at 8/1, K.S. Roy Road, Kolkata – 700001, West Bengal, do hereby solemnly affirm and state as follows:

1. That I am the Sub-Divisional Police Officer, Sindri, Dhanbad, Jharkhand, and I am aware to the facts and records in the instant case and as such I am competent to make and affirm the instant Affidavit on behalf of the Senior Superintendent of Police, Dhanbad, Jharkhand.

18 JAN 2024

2. That I am a law-abiding Citizen of India and very much respect the Constitution and Judicial System of India.
3. That in pursuance and in compliance to the orders dated 30.11.2023 and 03.01.2024 of this Hon'ble Tribunal in the instant Original Application this Affidavit is being filed on behalf of Sub-Divisional Police Officer, Sindri, Dhanbad, Jharkhand.
4. That it is stated and submitted that it appears from the record that on written report given by one Binod Kumar Pandey- Project Officer, Bhoura (South Colliery), an FIR being Jorapokhar P.S Case No. 121/2023, U/S 379, 511, 304, 34 IPC was registered and investigation of the case was taken up in accordance with law.

A photocopy of the said FIR is annexed herewith and marked as Annexure A.



5. That during the course of investigation as it appears from Paragraph 5 of the case diary that a secret information was received that a dead body of a minor boy dying due to landslide of 3 ft. old mine and was brought near Bhoura High School by his relatives and villagers and accordingly station diary number 16/2023 dated 10.06.2023 was entered into the police station, and then the police went near Bhoura High School and found that a dead body of a boy was lying on a cot and some people were present over there.
6. That on inquiry, an old person standing there named himself as Arjun Yadav stated told that he was grandfather of the deceased boy. He further

stated that the boy died as he falls in the mines. The name of the boy as identified was Jitendra Kumar aged about 10 years, son of Saroj Yadav, resident of Bhoura 16 No. P.S. Jorapokhar, (Bhoura O.P.). District - Dhanbad. The inquest report was prepared and the body was sent for postmortem, which was done by doctors of S.N.M.M.C Hospital, Dhanbad.

The photocopy of the said postmortem report is annexed herewith as Annexure B.

7. That it is stated that no dead body has been recovered from the mines area during the process of investigation.
8. That it is stated the matter is presently under investigation stage.
9. It is therefore prayed that Your Lordship may kindly be pleased to accept the instant affidavit and pass necessary order.
10. I state that the statements contained in paragraph Nos. 1 to 2 are true to my knowledge, the statements contained in paragraph Nos. 3 to 7 are true to my information derived from the official records of the case, which I verily believe to be true and the rest is/are my respectful submissions before this Hon'ble Tribunal.



Identified by me

Aishwarya Rajyashree

Advocate WB 482A/2014

Abhishek Kumar

DEPONENT

18/01/2024



NARENDRA PRASAD GUPTA
NOTARY
GOVERNMENT OF INDIA
REGN. NO.-13823/2018

ADVOCATE, HIGH COURT CALCUTTA
4, Old Post Office Street (Ground Floor)
Opp. F-Gate (High Court)
Mob.-8910576674
8883135090

L.T.I.(s)/Signatures(s) of the
Executant/s attested by me or Identification.

NARENDRA PRASAD GUPTA, NOTARY
Advocate, HIGH COURT, KOLKATA
Regd. No.-13823/2018, Govt. of India

18 JAN 2024

VERIFICATION

I, Abhishek Kumar, son of Shri Devendra Narayan Singh, aged about 39 years, by Religion - Hinduism, by Occupation - Service under the State Government of Jharkhand in the office of Senior Superintendent of Police, Dhanbad, Jharkhand, having its office at Jharkhand Police SDPO, Sindri, Dhanbad, Jharkhand - 828122, and presently Camping at 8/1, K.S. Roy Road, Kolkata – 700001, West Bengal, and that I am dealing with the connected records of the case in possession of the office of Sub-Divisional Police Officer, Sindri, Dhanbad, Jharkhand.

Date: 18/01/2024

Place: KOLKATA

Abhishek Kumar

Signature

Identified by me:

Aishwarya Rajashree
Advocate WB 482A/2014



N.C.R.B (एन.सी.आर.बी)
I.I.F.-I (एकीकृत जाँच फार्म -I)

FIRST INFORMATION REPORT

(Under Section 154 Cr.P.C.)
प्रथम सूचना रिपोर्ट
(धारा 154 दंड प्रक्रिया संहिता के तहत)

1. District (जिला): धनबाद P.S. (थाना): जोरापोखर Year (वर्ष): 2023
FIR No. (प्र.सू.रि. सं.): 0121 Date and Time of FIR (प्र.सू.रि.की दिनांक और समय): 10/06/2023 22:15बजे

S.No. (क्र.सं.)	Acts (अधिनियम)	Sections (धारा(एँ))
1	भा द सं 1860	379
2	भा द सं 1860	511
3	भा द सं 1860	304
4	भा द सं 1860	34

3. (a) Occurrence of offence (अपराध की घटना):

1. Day (दिन): शुक्रवार Date From (दिनांक से): 09/06/2023 Date To (दिनांक तक): 09/06/2023
Time Period (समय अवधि): पहर 4 Time From (समय से): 11:00 बजे Time To (समय तक): 11:00 बजे

(b) Information received at P.S. (थाना जहाँ सूचना प्राप्त हुई):

Date (दिनांक): 10/06/2023 Time (समय): 22:15 बजे

(c) General Diary Reference (रोजनामचा संदर्भ):

Entry No. (प्रविष्टि सं.): 024 Date & Time (दिनांक और समय): 10/06/2023 22:35 बजे

4. Type of Information (सूचना का प्रकार): लिखित

5. Place of Occurrence (घटनास्थल):

1. (a) Direction and distance from P.S.(थाना से दूरी और दिशा): दक्षिण - पश्चिम, Beat No.(बीट सं.):

(b) Address (पता): Bhowra Dakshin kolyari, 3 Fit Old Khadan, 12 No Basti Ke PaAs

(c) In case, outside the limit of this Police Station, then (यदि थाना सीमा के बाहर है तो):

Name of P.S.(थाना का नाम): District(State) (ज़िला (राज्य)):

6. Complainant / Informant (शिकायतकर्ता/सूचनाकर्ता):

(a) Name (नाम): Binod Kumar Pandey

(b) Father's Name (पिता का नाम): Sri Dinanath Pandey

(c) Date/Year of Birth (जन्म तिथि / वर्ष): 1969

(d) Nationality (राष्ट्रीयता): भारत

(e) UID No. (यूआईडी सं.): 229235219543

(f) Passport No.(पासपोर्ट सं.):

Date of Issue (जारी करने की तिथि):

Place of Issue (जारी करने का स्थान):

(g) Id details (Ration Card, Voter ID Card, Passport, UID No., Driving License, PAN)

S.No.(क्र.सं.) Id Type (पहचान पत्र का प्रकार)

Id Number (पहचान संख्या)



N.C.R.B (एन.सी.आर.बी)
I.I.F.-I (एकीकृत जांच फार्म -I)

(h) Address (पता):

1	वर्तमान पता	Pariyojna Padadhikari Bhowra ,Dakshin Koliyari Bhowra Op,जोरापोखर,धनवाट,झारखंड,भारत
2	स्थायी पता	Pariyojna Padadhikari Bhowra ,Dakshin Koliyari Bhowra Op,जोरापोखर,धनवाट,झारखंड,भारत

(i) Occupation (व्यवसाय):

(j) Phone number (दूरभाष सं.):

Mobile (मोबाइल सं.):91-6287696997

7. Details of known/suspected/unknown accused with full particulars (ज्ञात / संदिग्ध / अज्ञात अभियुक्त का पूरे विवरण सहित वर्णन):

Accused More Than (अज्ञात आरोपी एक से अधिक हों तो संख्या):

S.No.(क्र. सं.)	Name (नाम)	Alias (उपनाम)	Relative's Name (रिश्तेदार का नाम)	Present Address (वर्तमान पता)
1	Unknown1			

8. Reasons for delay in reporting by the complainant/informant (शिकायतकर्ता / सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण):

9. Particulars of properties of interest (संबन्धित सम्पत्ति का विवरण):

S.No. (क्र.सं.)	Property Category (संपत्ति श्रेणी)	Property Type (सम्पत्ति का प्रकार)	Description (विवरण)	Value(In Rs/-) (मूल्य (रु में))
-----------------	------------------------------------	------------------------------------	---------------------	---------------------------------

10 Total value of property (In Rs/-)-सम्पत्ति का कुल मूल्य(रु में):

11 Inquest Report / U.D. case No., if any (मृत्यु समीक्षा रिपोर्ट / यू.डी.प्रकरण सं., यदि कोई हो):

S.No. (क्र.सं.) UIDB Number (यू.डी.प्रकरण सं.)

12. First Information contents (प्रथम सूचना तथ्य):

सेवा मेंथाना प्रभारीभौरा ओपीपोस्ट भौराविषय: प्राथमिकी दर्ज कराने के संबंध में।महाशय,मैं बिनोद कुमार पांडे पिता श्री दीनानाथ पांडे उम्र 54 वर्ष आधार संख्या 2292-3521-9543, पता- परियोजना पदाधिकारी का कार्यालय, भौरा (उत्तर/दक्षिण कोलियरी पूर्वी झरिया क्षेत्र के अंतर्गत भौरा ग्रुप में परियोजना पदाधिकारी के रूप में पदस्थापित हूँ। इस पत्र के माध्यम से आपको सूचित करना है कि दिनांक 09.06. 2023 को 11.00 बजे सूचना मिली कि भौरा दक्षिण कोलियरी के 3 फिट ओल्ड खदान के ट्रांसफार्मर के बगल में 12 नंबर बस्ती के पास फेंसिंग तोड़कर कुछ अज्ञात व्यक्ति द्वारा कोयला चुराने के उद्देश्य से घुसे थे और अभी कुछ लोग ऊपर से मिट्टी गिरने के कारण दबे होने की आशंका है। तुरंत अधोहस्ताक्षरी द्वारा उक्त स्थल का निरीक्षण किया गया। उस जगह पर एक शोवेल मशीन ले जाकर मलवा हटाकर देखा गया परंतु कुछ नहीं मिला।दोपहर 1:00 बजे के बाद एक व्यक्ति की लाश क्षेत्रीय कार्यालय के मुख्य द्वार के सामने कुछ लोग लेकर आए और नारेबाजी करने लगे कि यह व्यक्ति खदान में मिट्टी से दबकर मर गया। और करीब 3:00 अपराहन लाश लेकर चले गए। मीडिया के द्वारा कुछ लोगों के मिट्टी में दबे होने की आशंका जताई जा रही है लेकिन ऐसा कुछ भी नहीं पाया गया। अतः आपसे अनुरोध है कि इसमें संलिप्त व्यक्तियों के विरुद्ध आवश्यक कार्यवाही करने की कृपा करें ताकि भविष्य में ऐसी घटना की पुनरावृत्ति ना हो। यह आपके सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।आपका विश्वासीबिनोद कुमार पांडेपदनाम परियोजना पदाधिकारीभौरा (दक्षिण) कोलियरी आधार कार्ड नो। 229235219543चलत दूरभाष- 6287696997



N.C.R.B (एन.सी.आर.बी)
I.I.F.-I (एकीकृत जाँच फार्म -I)

13 Action taken: Since the above information reveals commission of offence(s) u/s as mentioned at Item No. 2. (की गयी कार्यवाही : चूंकि उपरोक्त जानकारी से पता चलता है कि अपराध करने का तरीका मद सं. 2 में उल्लेख धारा के तहत है।)

(1) Registered the case and took up the investigation: (प्रकरण दर्ज किया गया और जांच के लिए लिया गया): or (या)

(2) Directed (Name of I.O.) (जांच अधिकारी का नाम): VINAY KUMAR YADAV

Rank (पद): SI (Sub-Inspector)

No. (सं.): to take up the Investigation (को जांच अपने पास में लेने के लिए निर्देश दिया गया) or

(3) Refused investigation due to (जांच के लिए):

or (के कारण इंकार किया या)

(4) Transferred to P.S. (थाना):

District (ज़िला):

on point of jurisdiction (को क्षेत्राधिकार के कारण हस्तांतरित).

F.I.R. read over to the complainant / informant, admitted to be correctly recorded and a copy given to the complainant / informant free of cost. (शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ़ कर सुनाई गयी, सही दर्ज हुई माना और एक कॉपी निशुल्क शिकायतकर्ता को दी गयी।)

R.O.A.C. (आर. ओ. ए. सी.)

14 Signature/Thumb impression of the complainant / informant. (शिकायतकर्ता / सूचनाकर्ता के हस्ताक्षर / अंगूठे का निशान):

15 Date and time of dispatch to the court (अदालत में प्रेषण की दिनांक और समय):

B. Oraon

10.06.2023.

Signature of Officer in charge, Police Station (थाना प्रभारी के हस्ताक्षर)

Name BINOD ORAON

Rank I (Inspector)

No. (सं.): DNBPOL262



OFFICE OF THE PROJECT OFFICER
BHOWRA(N/S)COLLIERY, EASTERN JHARIA AREA, BHOWRA

Ref. No. BCCL/EJA/PO/BH(S)/2023/713

Date: 10.06.2023

सेवा में
थाना प्रभारी
भौरा ओपी
पोस्ट भौरा

विषय: प्राथमिकी दर्ज कराने के संबंध में।

महाशय,

मैं बिनोद कुमार पांडे पिता श्री दीनानाथ पांडे उम्र - 54 वर्ष, आधार संख्या 2292-35 21-9543, पता- परियोजना पदाधिकारी का कार्यालय, भौरा(उत्तर/ दक्षिण) कोलियरी पूर्वी झरिया क्षेत्र के अंतर्गत भौरा ग्रुप में परियोजना पदाधिकारी के रूप में पदस्थापित हूँ। इस पत्र के माध्यम से आपको सूचित करना है कि दिनांक 09.06. 2023 को 11:00 बजे सूचना मिली कि भौरा दक्षिण कोलियरी के 3 फिट ओल्ड खदान के ट्रांसफार्मर के बगल में 12 नंबर बस्ती के पास फेंसिंग तोड़कर कुछ अज्ञात व्यक्ति द्वारा कोयला चुराने के उद्देश्य से घुसे थे और अभी कुछ लोग ऊपर से मिट्टी गिरने के कारण दबे होने की आशंका है। तुरंत अधोहस्ताक्षरी द्वारा उक्त स्थल का निरीक्षण किया गया। उस जगह पर एक शोवेल मशीन ले जाकर मलवा हटाकर देखा गया परंतु कुछ नहीं मिला।

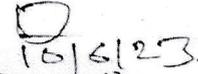
दोपहर 1:00 बजे के बाद एक व्यक्ति की लाश क्षेत्रीय कार्यालय के मुख्य द्वार के सामने कुछ लोग लेकर आए और नारेबाजी करने लगे कि यह व्यक्ति खदान में मिट्टी से दबकर मर गया। और करीब 3:00 अपराहन लाश लेकर चले गए।

मीडिया के द्वारा कुछ लोगों के मिट्टी में दबे होने की आशंका जताई जा रही है लेकिन ऐसा कुछ भी नहीं पाया गया।

अतः आपसे अनुरोध है कि इसमें संलिप्त व्यक्तियों के विरुद्ध आवश्यक कार्यवाही करने की कृपा करें ताकि भविष्य में ऐसी घटना की पुनरावृत्ति ना हो।

यह आपके सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

आपका विश्वासी



बिनोद कुमार पांडे
पदनाम - परियोजना पदाधिकारी
भौरा (दक्षिण) कोलियरी
आधार कार्ड नो। 2292 3521 9543
चलंत दूरभाष - 6287696997

प्रतिलिपि:

1. महाप्रबंधक, पूर्वी झरिया क्षेत्र,
2. कार्यालय संचिका



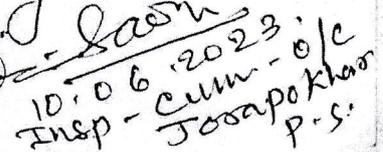
Forwarded to O/c Torapokhar P.S. for instituting a case under section 379/511/304/34 I.P.C. I took up its investigation.

(Bhowra O.P.)
Registered Torapokhar P.S. Case No. 121/2023 dated-10-06-2023.

Vinay Yadav
10/06/23
(S.I.)

U/S-379/511/304/34 I.P.C. S.I. Vinay
Kr. Yadav investigate this case.

Bhowra O.P.
Dist.-Dhambad.


10.06.2023
Insp - cum - O/c
Torapokhar
P.S.

ANNEXURE - B - 9

1111100 (किसको)
 जिला धारवाड़ा शाना केस सं. तिथि. 10.6.2

(नियम 209, पारं. 78 का खंड 4, 15 एवं 17)
 (क) शव तिथि 11.10.23 को प्रो/अं में 12.30 बजे प्राप्त हुआ।
 (ख) अथोहस्ताक्षरी ने इसे सबसे पहले तिथि 11.10.23 को प्रो/अं में 12.45 बजे देखा और उस समय इसकी अवस्था थी। On per column 6
 (ग) तिथि 11.10.23 को प्रो/अं में 12.45 बजे इसकी अन्त-परीक्षा की गयी।
 (घ) प्रेक्षक का नाम, यदि कोई हो..... N.I.....!

P. M. No. - 539
 2023

अ-सामान्य

नाम, प्रत्यक्ष उम्र, धर्म, लिंग, लंबाई, वजन और निवास-स्थान (यदि मृत्यु हो)	ग्राम/गांव/मुहल्ला, जहाँ से लाया गया।	शव के साथ रहने वाले, सिपाही/चौकीदार/दफतदार/संबंधी के नाम जो मृत व्यक्ति को पहचान करे।	विशेष पहचान चिह्न और रंग-रूप, बाल तथा आँखों का रंग।	शव के साथ भेजे गए परिधान तथा वस्तुएं।	शव की स्थिति, इसके अन्तर्गत शरीर का गठन और पोषण सहित जन्मजात अर्जित विलक्षणता, मृत्यु के बाद का नीलापन, शव में अकडन (राइगर मोर्टिस, सडन की मात्रा, शरीर के प्राकृतिक रंगों (मेचुरल ऑफिसिज) में अवरोध, यदि कोई हो, और अजनात शिथु की स्थिति में, उसके नाल (अन्विलिक्टोई) की स्थिति का उल्लेख करें।
1	2	3	4	5	6
Jitendra Kumar Male aged about 30 yrs s/o - Saroj Yadav. R/o - Bhanua No. 16	New Bhowra High School	Police 144 Jaideo Baski Arjun Yadav (died) Rohit Kumar	Identified Body MOI-a fil on middle part part of left side abdomen. Rohit Kumar 11/6/23 (Parasit) LTI of Arjun Yadav	Body wrapped in black plastic. Blue Sandoz banyan. Brown underwear Coal dust over clothes and body found.	Artery burst. Trunk bloated Face discolored and swollen Marking and healing of skin found at places. Scratches and lacerations found and distended. Sign of flies seen at places.

P.S. - Jorajokhar (Bhowra O.P.) आ-बाह्य आकृति:- यदि कोई चोट, जलने का और गर्दन पर बंधन का चिह्न हो तो उसका विस्तृत वर्णन करें। यह भी लिखें कि वे चिह्न मरने के पहले के हैं, या बाद के और उपयोग में आए गए संभावित हथियारों का उल्लेख करें।

Following ante mortem external wounds found over the person of the deceased: -> Abrasion $4" \times 2"$ on left side of face.
 $6" \times 1"$ on top of left shoulder $< 8" \times 1"$ on outside upper part of left arm $> 4" \times 2"$ on lower part inward and
 base of left forearm $> 3" \times 1"$ on lower part inside of right thigh $> 2" \times 1"$ on inside of right knee. $9" \times 2" \times 2"$ on
 middle part part of right leg. $> 3"$ swelling with bruise in an area of $10" \times 8"$ on upper half front of side to
 chest.
 Dissection: Skull bones and meninges intact. Brain pale and soft. No abnormality found in soft tissue of neck.
 Hyoid found intact. Fracture of ribs 2nd to 5th on flank of left side of chest and 2nd to 7th on flank of right
 side of chest. Thoracic cavity contained about 350cc of blood and blood clots. Upper lobe of left lung and upper





Aishwarya Rajyashree <advaish.hc@gmail.com>

Re: O.A No. 473/2023/PB (O.A No. 68/2023/EZ) News item published in NDTV dated 09.06.2023 "Child among 3 killed as illegal Coal Mine collapses near Dhanbad (SUO MOTU) -Versus- Jharkhand State Pollution Control Board & Ors.

1 message

Aishwarya Rajyashree <advaish.hc@gmail.com>

19 January 2024 at 00:40

To: Surendra Kumar <surendra_kr15@rediffmail.com>, ASHOK PRASAD <ashokadvhc@gmail.com>, Saptarshi Mukherjee <mukherjee.saptarshi08@gmail.com>

Sir,

Please find attached herewith the copy of the Affidavit to be filed by the SSP, Dhanbad, Jharkhand in the abovecaptioned matter for your reference.

Regards,

Aishwarya Rajyashree
Counsel for the
State of Jharkhand.**Affidavit by SSP Dhanbad.pdf**

7034K